

Annexure-7

Name of the Corporate Debtor: SHWETA HOUSING AND HOSPITALITY PRIVATE LIMITED; Date of Commencement of CIRP: 18.12.2023; List of Creditors as on: 01.01.2024													
List of Operational Creditors (Government Dues)													
SI No.	Details of Claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

  
ANUP KUMAR SINGH  
INSOLVENCY PROFESSIONAL  
IP Registration No.- IBB/1PA-001/IP-P00153/  
2017-2018/10322

10 JAN 2024

